

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3864
ANSWERED ON:22.08.2005
DEVELOPMENT OF BRACKISH WATER AQUACULTURE
Saradgi Shri Iqbal Ahmed

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has accorded administrative approval for the continuation of the component development of brackish water aquaculture through Brackish Water Fish Farmers Development Agencies (BFDAs);
- (b) if so, whether the Union Government had received any request to release a Central share of Rs.20.285 lakhs for the implementation of Integrated Brackish Water Aquaculture and Strengthening of Technical wing in State Directorate;
- (c) if so, whether the State Government has requested to release a balance Central share of Rs.5,735 lakhs;
- (d) if so, the reasons for delay;
- (e) whether this amount was due for 2003-04; and
- (f) if so, the details thereof and by when it is likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

- (a): Yes, Sir.
- (b): A sum of Rs.20.46 lakhs of central share was released for development of brackishwater aquaculture to the State Government of Karnataka during the year 2003-04.
- (c): No, Sir.
- (d)to(f): Question do not arise.